

फ़ाइल संख्या **RCD-02001/216/2025-Regulatory-FSSAI [E-14478]**

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण

(नियामक अनुपालन प्रभाग)

(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)

एफ़.डी.ए. भवन, कोटला रोड, नई दिल्ली 110002-

दिनांक 30 सितंबर 2025

Subject: Enforcement Drive on Spices (Whole & Powder) for the month of October, 2025-reg.

Madam/ Sir,

In reference to this office letter No. *RCD-02001/216/2025-Regulatory-FSSAI* dated 17th September, 2025 regarding the enforcement drive on spices (whole & powder) scheduled to be conducted during October 2025, it is informed that the aforesaid communication is hereby **kept in abeyance until further orders**.

2. Accordingly, you are requested not to initiate any action in pursuance of the said letter till further instructions are issued from this office.

3. This issues with the approval of the Competent Authority.

(Dr. Satyen Kumar Panda)

Executive Director (CS)

To,

1. Commissioners of all States/UTs;
2. All Regional Directors, FSSAI.

Copy for information to

1. Sr. PS to CP, FSSAI;
2. PS to CEO, FSSAI
3. Advisor, QA, FSSAI;
4. CITO- For uploading on FSSAI website.